


**List of Creditors as per Regulation 13 of IBBI (Insolvency Resolution
Process For Corporate Person) Regulations,2016**

As on 22.04.2022

Sr. No.	Name of the Creditors	Category of the creditors	Claimed Amount in Rs.	Admitted Amount in Rs.	Amount under consideration in Rs. With remarks
1.	Bank of Baroda	Financial Creditor (secured- security interest on assets of CD) (A/c No. 09700500000002) (Due as per auction notice 3,02,99,820 less 2,26,00,000)	1,69,82,740/-	78,99,148/-	90,83,592/-
2.	M/s Shyam Sunder Trading Co. through Partner Mr. Rajesh Kumar Periwal	Operational creditor (unsecured)	36,45,411/-	Nil	12,91,651/- (Due to limitation period and pending clarification)
3.	Gopal Chand Bajaj	Operational creditor (unsecured)	3,58,215/-	Nil	Nil as Form B has not been submitted and time barred claim
		Total	2,09,86,366	78,99,148	1,03,75,243/-


 Ajay Kumar Jain,
 Interim Resolution Professional In the Matter of
 Cicar Jute Mills Pvt. Ltd.
 Reg. No.: IBBI/IPA-002/IP-N00415/2017-18/11188
 Email: ajayjain721@gmail.com;



Place: Delhi
Date: 22.04.2022